D
Crl.A.No. 897 OF 2000
L.....T.....T.....T.....T.....T.....T.....T.....T....R
ITEM NO.113 (MM) COURT NO.11 SECTION II A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.897 OF 2000@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

RAMESHWAR DAYAL & ORS. ... APPELLANT(S)

VERSUS

STATE OF M.P. & ANR. ... RESPONDENT(S)

(With Office Report)

Date: 08/11/2001. This/These matter(s) were called on for hearing today.@@
AAAAAAAAAA

CORAM:

HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant(s) Dr. T.N. Singh, Sr. Adv.
Mr. Somnath Mukherjee, Adv.

For Respondent (s) Mr. Uma Nath Singh, Adv. (N.P.)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T....J.
.SP2
Not today.
.SP1

(K.K. Chawla) (D.D. Jindal)@@
AAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAA
Court Master Assistant Registrar